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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No.509/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Emami Infrastructure Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MANOJ BANTHIA, Pr.CS  
NEHA SOMANI, Pr.CS } Applicants  
PRITHA BOSE, Pr.CS }  
Somani  
6/12/2017

PAYEL JAIN, Company Representative of  
Transferee Company  
PRIYANKA MUNDRA, Company Representative of  
Transferor Company }  
Somani  
6/12/2017

ORDER

Ld. Pr. CS for the petitioners is present.

Heard. Reserved for order.

Sd  
(Jinan K.R.)  
Member (J)

Sd  
(V.P.Singh)  
Member (J)